

**THE COTTON TEXTILES CESS (REPEAL) ACT, 2000**

**No. 19 OF 2000**

**[9th June, 2000.]**

**An Act to repeal the Cotton Textiles Cess Act, 1948.**

**BE it enacted by Parliament in the Fifty-first Year of the Republic of India as follows:—**

**1. This Act may be called the Cotton Textiles Cess (Repeal) Act, 2000.**

**Short title.**

**2. The Cotton Textiles Cess Act, 1948 is hereby repealed.**

**Repeal of Act  
7 of 1948.**